

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

234. IA/772/2020 IA/1221/2020 IA/2282/2021 In C.P. (IB)/2925(MB)2018

IN THE MATTER OF

JSK Corporation Pvt Ltd
VS
Enestee Engineering Ltd

... Petitioner

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **18.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/